## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(CAA) - 193(PB)/2017

IN THE MATTER OF:

SKR Finance & Capital Pvt. Ltd.

... APPLICANT / PETITIONER

And

BSBK Engineering Pvt. Ltd.

RESPONDENT

SECTION:

**Under Section 230-232** 

Order delivered on 19.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the Petitioner(s):-

Mr. Saurabh Kalia, Mr. Palash

Aggarwal, Advocates

For the Respondent(s):-

Ms. Easha Kadian, Advocate for

Income Tax Dept.

For the ROC/RD (NR):-

Mr. Manish Raj, company prosecutor

## ORDER

Due to paucity of time, the matter could not be taken up for hearing. List for arguments on 02.02.2018.

(M. M. KUMAR) PRESIDENT

(DEEPA KRISHAN)
MEMBER (TECHNICAL)